

विश्व बाजारों में बेचने की प्रस्थापना कर रहा है ;

(ख) इन में से प्रत्येक वायुयान का मूल्य ; तथा

(ग) प्रति मास कितने वायुयान बिक्री के लिये रखे जा सकते हैं ?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes, Sir; after the country's requirements have been fully met.

(b) No final price has been fixed for this plane as yet. It is, however, expected to be approximately Rs. 73,000/- excluding the price of the Radio Equipment.

(c) Five aircraft will be available for sale per month, commencing from June/July 1954.

**श्री रघुनाथ सिंह :** इस कारखाने में साल में कितने हवाई जहाजों का उत्पादन होता है ?

**Sardar Majithia:** For the time being, Sir, we have got plans to produce about 60 a year, but they will be stepped up, and, in case the need arises, they can easily go up to about 120.

#### CAPITAL INVESTMENTS

**\*789. Shri K. K. Basu:** Will the Minister of Finance be pleased to state:

(a) the names of the new industries in which capital has been invested year by year, since the introduction of the Five Year Plan; and

(b) the names of the industries already established into which additional capital has been put in?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) and (b). So far as the public sector is concerned, the required information is available in the "Five Year Plan Progress Report for 1951-52 and 1952-53" which is a published document. As for the private sector, estimates of fixed capital

investment from the beginning of the Plan period up to the current year, have been made in regard to the 42 industries covered in another published document, viz. "Programmes of Industrial Development 1951-56", with the addition of electric power generation and a few miscellaneous industries such as conduct pipes, wood-screws, sewing machines, ball-bearings, typewriters, razor blades, etc. The most important new industry included among the above is petroleum refining.

**Shri K. K. Basu:** Sir, May I know the percentage of foreign capital that is invested either in the old industries or in particular industries and the total amount so far invested on the private sector?

**Shri C. D. Deshmukh:** I require notice for that question.

**Shri S. N. Mishra:** May I know whether Government contemplate to set up a body to prevent bad investment and direct investment in more socially desirable channels?

**Shri C. D. Deshmukh:** The capital issue control machinery is a machinery of that kind. There is also the licensing of industries in the case of industries scheduled under the Industrial Development and Regulation Act.

**Shri Joachim Alva:** The hon. Minister mentioned about typewriters. May I know as to how permission was given to Remingtons to establish a factory in India when plans were placed before the Government for typewriters being produced by the Godrej's in Bombay?

**Shri C. D. Deshmukh:** That does not concern my Ministry. I am concerned with the financial aspect of it: it concerns the Commerce and Industry Ministry.

#### ORISSA ASSEMBLY BYE-ELECTION

**\*790. Shri B. C. Das:** Will the Minister of Law be pleased to state whether Government have instituted any enquiry into the allegation that a large number of Andhra names were omitted from the voters list in connection

with the bye-election of the Berham-pur plural constituency, held in June 1953?

**The Minister of Law and Minority Affairs (Shri Biswas):** No, Sir, but I understand that the Election Commission has asked the Chief Electoral Officer of the State to inquire into the allegation.

**Shri B. C. Das:** May I know whether an election that was scheduled to be held in June 1953 was stayed by the orders of the High Court on a petition of some Andhra citizens that their names were deliberately omitted from the voters' list?

**Shri Biswas:** There was a petition filed before the High Court to that effect but the petition was dismissed by the High Court on the 8th September, 1953.

**Shri B. C. Das:** May I know whether the proposed enquiry will be held in the public and whether in the enquiry that will be held members of the public will be allowed to let in evidence?

**Shri Biswas:** I cannot say; the matter has been referred to the Chief Electoral Officer of the State and he has been asked to hold the enquiry. What procedure he will follow has not been reported to the Election Commissioner.

**Shri Nanadas:** May I know the total number of voters on the original voters' list and the total number on the revised list in that constituency?

**Shri Biswas:** I cannot give the hon. Member the numbers wanted. But the allegation was that 3000 Andhra names had been left out and 3000 Oriya names had been substituted therefor.

### हिन्दी विद्वकोष

\*७९१. श्री नवल प्रभाकर : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे :

(क) क्या यह तथ्य है कि सरकार हिन्दी में एक विद्वकोष की रचना करने का विचार कर रही है ; तथा

(ख) यदि हां, तो इस सम्बन्ध में की गई प्रगति का ब्यौरा क्या है ?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes.

(b) A statement is placed on the Table of the House. [See Appendix IV, annexure No. 21.]

**श्री नवल प्रभाकर :** क्या मैं जान सकता हूँ कि जो परामर्शदात्री समिति बनाई गई है उसकी अब तक कितनी मीटिंग्स हो चुकी हैं ?

**श्री के० डी० मालवीय :** उसकी कई मीटिंगें हो चुकी हैं ।

**श्री नवल प्रभाकर :** यह जो विश्वकोष होगा क्या यह सचित्र होगा ?

**श्री के० डी० मालवीय :** जी हां ।

**श्री रघुनाथ सिंह :** क्या कोई संग्रह भी हुआ है ?

**श्री के० डी० मालवीय :** जी, हां, इसकी पहली वाल्यूम तो तयार हो चुकी है, छपने वाली है ।

**श्रीमती तारकेश्वरी सिन्हा :** क्या मैं जान सकती हूँ कि अभी जो हाल में लखनऊ में लिपि सुधार के बारे में कान्फरेंस हुई, उन लिपियों के बारे में सरकार कुछ करने जा रही है या नहीं ?

مستتر آف ایجوکیشن اینڈ نیچرل  
ریسورسز اینڈ سائنس اینڈ ریسرچ (مولانا  
آزاد) : اس سوال سے اس کا کیا تعلق

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[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): How is it relevant to this question?]

**Mr. Speaker:** This question is an entirely different one.